

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2700**

TO BE ANSWERED ON THE 1ST AUGUST, 2017/ SHRAVANA 10, 1939 (SAKA)

COMPENSATION FOR REFUGEES FROM BANGLADESH

**2700. SHRI PINAKI MISRA:
SHRI CHANDRAKANT KHAIRE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any financial compensation package has been provided to the Hindu refugee families migrated from Bangladesh on the lines of compensation being provided to refugees from Pak Occupied Kashmir; and

(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): No Madam.

(b): There is no proposal under consideration.
